

Name of the Corporate Debtor : Parakkott Investment India Private Limited  
Date of commencement of CIRP: 17th Oct 2023 (Certified copy received on 18th Oct 2023)

List of creditors as on: 03/06/2024

Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

(Amount in ₹)

Sl. No.	Category of creditor	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims not admitted	Amount of claims under verification	Details in Annexure	Remarks, if any
		No. of claims	Amount	No. of claim	Amount of claims admitted					
1	Secured financial creditors belonging to any class of creditors									
2	Unsecured financial creditors belonging to any class of creditors									
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	2	1,29,31,45,655.00	2	1,29,17,64,883.00	-	13,80,772.00	-	0	The Document with respect to additional interest charged is not submitted hence claim is kept under verification
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	3	1,09,23,31,860.00	3	1,08,96,41,928.00	-	26,89,932.00	-	0	
5	Operational creditors (Workmen)									
6	Operational creditors (Employees)									
7	Operational creditors (Government Dues)									
8	Operational creditors (other than Workmen and Employees and Government Dues)									
9	Other creditors, if any, (other than financial creditors and operational creditors)									
<b>Total</b>			<b>2,38,54,77,515.00</b>	<b>5.00</b>	<b>2,38,14,06,811.00</b>	-	<b>40,70,704.00</b>	-		

**Annexure-1**  
**Name of the Corporate Debtor : Parakkott Investment India Private Limited**  
**Date of commencement of CIRP: 17th Oct 2023 (Certified copy received on 18th Oct 2023)**  
**List of creditors as on: 03/06/2024**

**List of secured financial creditors belonging to any class of creditors**  
(Amount in ₹)

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?					

NIL

**Annexure-2**  
**Name of the Corporate Debtor : Parakkott Investment India Private Limited**  
**Date of commencement of CIRP: 17th Oct 2023 (Certified copy received on 18th Oct 2023)**  
**List of creditors as on: 03/06/2024**

**List of unsecured financial creditors belonging to any class of creditors**  
(Amount in ₹)

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC					

## Annexure – 3

Name of the Corporate Debtor : Parakkott Investment India Private Limited  
Date of commencement of CIRP: 17th Oct 2023 (Certified copy received on 18th Oct 2023)  
List of creditors as on: 03/06/2024

List of secured financial creditors (other than financial creditors belonging to any class of creditors)  
(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC					
1	Union Bank of India	04-11-2023	68,87,22,216.00	68,87,22,216.00	Claim against Corporate Guarantee given to	68,87,22,216.00	68,87,22,216.00	NO	28.92	0	0	-	NIL	
2	DBS Bank India Limited	31-10-2023	60,44,23,439.00	60,30,42,667.00	Claim against Corporate Guarantee given to	60,30,42,667.00	60,30,42,667.00	NO	25.32		13,80,772.00	-	The details of additional interest charged is awaited hence the claim is kept under verification	
	TOTAL		1,29,31,45,655.00	1,29,17,64,883.00							13,80,772.00	-		

## Annexure – 4

Name of the Corporate Debtor : Parakkott Investment India Private Limited  
Date of commencement of CIRP: 17th Oct 2023 (Certified copy received on 18th Oct 2023)  
List of creditors as on: 03/06/2024

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)  
(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	Assets Reconstructions Company (India) Ltd i.e. Assignor of debt of Saraswat Co-operative Bank Limited	02-11-2023	84,04,45,365.00	84,04,45,365.00	Claim against Corporate Guarantee given to subsidiary company	84,04,45,365.00	NO	35.29	0	0	0	-	
2	State Bank of India	15.11.2023	10,10,00,000.00	9,83,10,068.00	Claim against Corporate Guarantee given to subsidiary	9,83,10,068.00	NO	4.13	0	0	26,89,932.00		
3	Omkara Assets Reconstruction Private Limited	01-11-2023	15,08,86,495.00	15,08,86,495.00	Claim against Corporate Guarantee given to subsidiary	15,08,86,495.00	NO	6.34	0	0	-	-	
	Total		1,09,23,31,860.00	1,08,96,41,928.00		1,08,96,41,928.00					26,89,932.00		



## Annexure – 7

Name of the Corporate Debtor : Parakkott Investment India Private Limited  
Date of commencement of CIRP: 17th Oct 2023 (Certified copy received on 18th Oct 2023)  
List of creditors as on: 26/12/2023

List of operational creditors (Government dues)  
(Amount in₹)

Sl. No.	Details of Claimant		Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
	Department		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?					
1								NIL		-	-	-	-	
2														

## Annexure – 8

Name of the Corporate Debtor : Parakkott Investment India Private Limited  
Date of commencement of CIRP: 17th Oct 2023 (Certified copy received on 18th Oct 2023)  
List of creditors as on: 03/06/2024

## List of operational creditors (Other than Workmen and Employees and Government Dues)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?						% of voting share in CoC
1									-	-	-	-	-	-
2									-	-	-	-	-	-
3							NIL		-	-	-	-	-	-

Annexure – 9

Name of the Corporate Debtor : Parakkott Investment India Private Limited  
Date of commencement of CIRP: 17th Oct 2023 (Certified copy received on 18th Oct 2023)  
List of creditors as on: 03/06/2024

List of other creditors (Other than financial creditors and operational creditors)  
(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?					

NIL